

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2713  
ANSWERED ON:23.07.2009  
IRREGULARITIES IN PUNJAB AND HARYANA HIGH COURTS  
MUTTEMWAR SHRI VILAS BABURAO

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has examined the report submitted by the Punjab Vigilance Bureau about the malpractices and irregularities in the functioning of judicial system in the Punjab and Haryana High Courts; and
- (b) if so, the findings of the report and the steps being taken to streamline the functioning of the judicial system in the country?

**Answer**

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No such report has been received in the Department of Justice.
- (b): Does not arise.